

**Construction of Air and Naval Bases  
by USA at Diego Garcia**

674. SHRI P. K. KODIYAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the construction of air and naval base at Diego Garcia by U.S.A. is proceeding at full speed despite the concern expressed by littoral States, including India, over the setting up of military bases in the Indian Ocean; and

(b) if so, what further steps Government intend to take to see that the Indian Ocean is kept free from military bases

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) The Government has seen Press Reports to this effect.

(b) India's support to the establishment of a Zone of Peace in the Indian Ocean is well-known. India shall continue to press for the implementation of the U.N. Resolutions on the subject in accordance with the wishes of the overwhelming majority of littoral and hinterland States of the Indian Ocean in all international fora, including the United Nations and the Non-aligned Group. India shall also continue to appeal to the great Powers and to the major maritime users of the Indian Ocean to cooperate with the littoral and hinterland States of the Indian Ocean in translating the concept of the Zone of Peace into reality and to eliminate foreign military presence and the resulting tension from the region. India shall also continue to welcome and encourage any move towards extension of the spirit of detente to the Indian Ocean.

**State-wise Deaths due to forced  
Sterilisation**

675 SHRI SHEO SAMPAT:  
SHRI NAWAB SINGH  
CHAUHAN:  
SHRI DHANNA SINGH  
GULSHAN:  
SHRI PRASANNBHAI  
MEHTA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of persons reportedly died as a result of forced sterilisation and their age-group in various parts of the country during 1976, State-wise;

(b) the total number of persons reportedly suffering from various after-effects as a result of forced sterilisation in various parts of the country during 1976, State-wise; and

(c) the steps taken to ensure quick relief to the people?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) to (c). The information is being collected from the States and would be laid on the Table of the Sabha.

**Reservation of Posts for S.C. and S.T.  
in Ministry of Steel and Mines**

676. SHRI SHEO SAMPAT: Will the Minister of STEEL AND MINES be pleased to state:

(a) percentage reserved for Scheduled Castes and Scheduled Tribes for various categories of posts from top to bottom in the Ministry, its attached and subordinate offices and in various undertakings under the Ministry;

(b) the extent to which the reserved quota has been fulfilled at all levels;

(c) whether there is any category of posts where the representation of this category is not adequate; and

(d) the time by which the post reserved for this category are likely to be filled by the candidates of this category

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) to (d). The requisite information is being collected and will be laid on the Table of the House.

**Sterilisation Operation performed in Delhi during 1976**

677. SHRI SHEO SAMPAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to State:

(a) the total number of sterilisation operations performed in Delhi during 1976;

(b) whether Government have ascertained that this number is not an exaggerated one;

(c) the number and nature of complaints received or noticed by Government of forceful realisation of amount, goods etc., for organising family planning camps in Delhi from persons/traders etc., by various unscrupulous organisers of these camps; and

(d) the action Government propose to take against such persons who extorted money and other goods without making payment and also to ask the organisers to make payment for the goods they had purchased and not made the payment so far?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) 1,42,722 cases.

(b) During the course of the year a few sample checks of the reported performance have been made, but it is difficult to say on that basis whether the reported performance is exaggerated. A more comprehensive check will be undertaken in due course

Delhi Administration has also ascertained on the basis of test checks that the number of sterilisations given by them is not an exaggerated one.

(c) Two complaints were received by Delhi Administration wherein the allegations of collection/extortion of money from the shop keepers of Tilak Nagar, Delhi, under the threat of action under MISA and DIR by a person were levelled. These amounts were reported to have been collected for organising family planning camps.

(d) The complaints received by the Delhi Administration were regarding the collection of money only. Action has been initiated by Delhi Administration against the defaulters under Section 384 of IPC.

**Scheduled Castes and Scheduled Tribes in Indian Missions Abroad**

678. SHRI SHEO SAMPAT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of persons belonging to Scheduled Castes and Scheduled Tribes posted in our Missions abroad and their percentage in relation to the total number of staff sent abroad in our missions; and

(b) the efforts made or proposed to be made to increase their representations in our missions abroad?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) There are 117 members of the Scheduled Castes and Scheduled Tribes posted abroad at present (98) Scheduled Caste and 19 Scheduled Tribe). Together they comprise approximately 6 per cent of the total number of India based officials posted in our Mission abroad, but the number is subject to variation.

(b) In postings abroad there is no reservation but the Ministry keep in mind the need to take into consideration the official's previous experience.